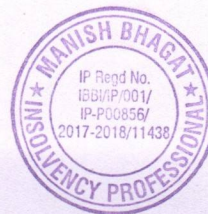


FORM G

**INVITATION FOR EXPRESSION OF INTEREST FOR
G & L PROFILE AND EQUIPMENTS PRIVATE LIMITED
OPERATING IN ALUMINIUM FABRICATION INDUSTRY
AT VADODARA, GUJARAT**

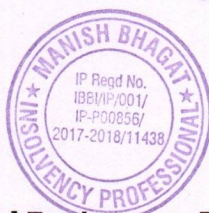
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	G & L PROFILE AND EQUIPMENTS PRIVATE LIMITED CIN: U27100GJ2007PTC049896 PAN: AADCC7958F
2.	Address of the registered office	4 th Floor - 17, Zillion Landmark, Near Bansal Mall, Tarsali, Vadodara, Vadodara, Gujarat-390009, India Former registered office Address: Plot No. 41, GIDC, Savli at Alindra, Savli Industrial Estate, Savli, Vadodara, Gujarat-391775, India
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Savli, Vadodara, Gujarat
5.	Installed capacity of main products/ services	Not Known
6.	Quantity and value of main products/ services sold in last financial year	As per financial statement of FY 2024-25 Revenue from operation was Rs. 61,96,51,143.00
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at:	Will be available at the request. Mail at glprofilecirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Will be available at the request. Mail at glprofilecirp@gmail.com
10.	Last date for receipt of expression of interest	22.10.2026
11.	Date of issue of provisional list of prospective resolution applicants	27.10.2026



Manish Bhagat

12.	Last date for submission of objections to provisional list	01.11.2026
13.	Date of issue of final list of prospective resolution applicants	11.11.2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	16.11.2026
15.	Last date for submission of resolution plans	16.12.2026
16.	Process email id to submit Expression of Interest	glprofilecirp@gmail.com
17.	Details of the corporate debtor's registration status as MSME	<u>UDYAM-GJ-24-0041463</u> <u>Medium</u>



Manish Kumar Bhagat

MANISH KUMAR BHAGAT
Resolution Professional
G & L Profile and Equipments Private Limited (under CIRP)
IBBI Rgst No. - IBBI/IPA-001/ IP-P00856/2017-18/11438
AFA Valid up to: 31/12/2026

Date: 02.10.2026

Place: Ahmedabad